

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2093/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 9th April, 2021.

Sub: **Station leave.**

Ref:- Letter No. MACT-3/189 dated 09.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 15.04.2021 till the morning of 17.04.2021, has been granted. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2094-1 ²⁰⁹⁵ dated 9.4.2021

Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),
Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

6/10/21

JT.REGISTRAR (VIGILANCE)

Rda